

(4) Care Assisted Programmes—
for pre-school children.

5. World Food Programme—for pre-school children, pregnant and nursing mothers.

5. *International Year of the Disabled Persons*

The Government of Orissa have been requested to set up its own Committee at State level and finalise State Plan of Action for International Year of the Disabled Persons to enable them to take prompt action at all levels to implement the programmes for the welfare of children.

6. *Scholarship Scheme*

The State Government has been asked to implement scholarship schemes for the physically handicapped students to assist them to secure academic education or in plant training so as to enable them to earn a living.

Funds for Small Farmer Development Agency

937. SHRI MANMOHAN TUDU: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the amount allocated to Orissa during 1979-80 and 1980-81 for the small farmer development agency;

(b) the number of small and marginal farmers have been benefited in Mayurbhanj district during the above period;

(c) the number of Scheduled Castes and Scheduled Tribes small and marginal farmers benefited by this scheme out of the total beneficiaries;

(d) the total number of villages of Mayurbhanj district covered in this S. F. D. A. scheme during the above period; and

(e) the details in this regard?

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND**

RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) During the year 1979-80, there were seven Small Farmers Development Agencies in the State of Orissa, viz. Ganjam, Sambalpur, Puri, Dhenkanal, Bolangir, Keonjhar and Cutlack. An amount of Rs. 802.50 lakhs was allocated to these Agencies for the implementation of Small Farmers Development Agency and Integrated Rural Development Programme/Integrated Rural Employment Programme in Small Farmers Development Agency blocks.

During the year 1980-81, the Small Farmers Development Agency Programme has been merged with Integrated Rural Development Programme with effect from 2nd October, 1980 and it was extended to all the Blocks in the country. A notional allocation of Rs. 1570 lakhs is available for the 314 blocks in the State of Orissa for 1980-81 @ Rs. 5 lakhs per block.

(b) to (e) There was no Centrally Sponsored Small Farmers Development Agency/Integrated Rural Development Project in Mayurbhanj District of Orissa during 1979-80 and hence the question of benefiting Small Farmers/Marginal Farmers under the scheme in that District does not arise. As the Integrated Rural Development Programme has been extended to this district only with effect from 2-10-80 it is too early to assess the number of beneficiaries under this programme.

All the villages in the country are now covered by the Integrated Rural Development Programme.

Development of Tiger Projects

938. SHRI MANMOHAN TUDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have introduced some programmes for the development of tiger project in the country;

(b) if so, the amount allotted annually from 1977-78 to 1980-81 for

the development of Simlipal Tiger Project of Orisa;

(c) whether Government have any proposal to augment the annual allocation in this head during 1981-82; and

(d) the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. 'Project Tiger' was launched in 1973 and now covers eleven reserves in ten States of the country. The objective of this project is to preserve tigers in particular and wildlife in general, in their natural habitat.

(b) Year-wise figures are given below:—

(In lakhs of Rupees)

Year	Allocation
1977-78	9.50
1978-79	15.00
1979-80	7.00
1980-81	7.00

(c) and (d). Yes Sir, it is proposed to increase the allocation for 'Project Tiger' during 1981-82. The final position would be known only when the Annual Plan for 1981-82 is approved.

परिस्थितिक संतुलन बनाये रखना

939. **आचार्य भगवान देव :** क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय विज्ञान कांग्रेस ने अपने 68वें सत्र में केन्द्र सरकार से सिफारिश की थी कि परिस्थितिक संतुलन बनाये रखने संबंधी विषय को भारत के संविधान की अनुसूची में शामिल किया जाना चाहिये और स्कूलों तथा कालेजों में इसे प्राथमिक शिक्षा से ही अनिवार्य विषय रखा जाना चाहिये ;

(ख) यदि हां, तो इस बारे में सरकार द्वारा क्या कार्यवाही की गई है ; और

(ग) यदि इस सम्बंध में कोई कार्यवाही नहीं की गई है तो सरकार का विचार कब तक कार्यवाही करने का है ?

शिक्षा तथा समाज कल्याण मंत्री (श्री एस० बी० चव्हाण) :

(क) भारतीय विज्ञान कांग्रेस ने अपने 68 वें अधिवेशन में ये सिफारिशें की हैं ।

(ख) इन सिफारिशों का अध्ययन करने, इनको कार्यान्वित करने की दृष्टि से उनकी जांच करने, कार्यान्वयन एजेंसी से पुनर्निवेशन प्राप्त करने और विज्ञान कांग्रेस के अगले अधिवेशन में प्रस्तुत करने हेतु रिपोर्ट तैयार करने के लिए विज्ञान और प्रौद्योगिकी विभाग में एक कार्यबल का गठन किया गया है ।

(ग) प्रश्न नहीं उठता ।

राजस्थान में निर्धन ग्रामीण लोगों के लिए मकान

940. **आचार्य भगवान देव :** क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में 1980 में निर्धन ग्रामीण लोगों को उपलब्ध कराये गये मकानों की जिला-वार संख्या क्या है ; और

(ख) 1981 के लिए जिला-वार क्या लक्ष्य निर्धारित किये गये हैं ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री श्रीधर नारायण सिंह) :

(क) तथा (ख) आवास राज्य का विषय होने के कारण ग्रामीण गरीबों के लिए मकानों की व्यवस्था करने के प्रति राज्य सरकारें मूलरूप से उत्तरदायी हैं। इसलिए प्रश्न में मांगी गई सूचना राजस्थान